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**CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI.**

**O.A.210/00311/2019**

**Date of decision : June 10, 2019.**

**Coram: R. Vijaykumar, Member (Administrative)  
Ravinder Kaur, Member (Judicial).**

Nilesh Pandurang Maku,  
Resident of 18, E-8, 4/1,  
New Panvel, Dist. Raigad,  
Pin No.410 206.

Office Address:

Tajmahal Post Office,  
Henry Road, Electric House,  
Colaba, Mumbai - 400 001. .. Applicant.

**( By Advocate Shri T.V. Jadhav, proxy for  
Shri R.K. Mendadkar, Ld. Counsel ).**

**Versus**

1. Union of India, through its Secretary, Ministry of Communications And Information Technology (India), having its office at Sanchar Bhavan, New Delhi - 110 001.
2. Director of Postal Services (MR), having office at Post Master General, Mumbai Region, Mumbai - 400 001.
3. Sr. Superintendent of Post Offices, Mumbai South Division, Mumbai - 1. .. Respondents.

**Order (Oral)  
Per : R. Vijaykumar, Member (A).**

After hearing learned proxy counsel for sometime, he seeks liberty to withdraw this application and file again with adequate supporting documents for his claim.

2. The Original Application is, therefore, dismissed as withdrawn with liberty as aforesaid to be exercised within two weeks. No order as to costs.

(Ravinder Kaur)  
Member (J)

(R. Vijaykumar)  
Member (A).

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